

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.237 - IA/1091(AHM)2023
in
CP(IB) 770 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Rajendra M Mehta

.....Applicant

V/s

GSL Nova Petrochemicals Ltd

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Pragati Tiwari, Adv. a/w Mr. Nipun Singhvi, Adv.

For the Respondent

: Mr. Mayur Jugtawat, Adv.

ORDER

Ld. Counsel for the applicant submitted they have received the copy of the reply of the respondent.

List this matter before regular bench on 22.03.2024.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)